

फाइल. 12014/01/2020-QA  
File No. 12014/01/2020-QA  
भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण  
**Food Safety and Standards Authority of India**  
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
**(A Statutory Authority established under the Food Safety & Standards Act, 2006)**  
(गुणवत्ता आश्वासन प्रभाग)  
**(Quality Assurance Division)**  
एफडीए भवन, कोटला रोड, नई दिल्ली-110002  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

दिनांक/Dated, 25 सितम्बर, 2024

**स्पष्टीकरण /Clarification**

In continuation to the order dated 11.09.2024 related to 50 % reduction of testing fee for Pan-India Surveillance regularly being conducted by FSSAI HQ.

2. In this regard, it is clarified that the reduction of testing fee is applicable to the Pan-India surveillance conducted by QA Division, FSSAI HQ only. It is not related to surveys conducted under National Annual Surveillance Plan (NASP) or any other regular surveillance by States/UTs.

3. Accordingly, QA Division, FSSAI HQ will inform the notified laboratories before each Pan-India Surveillance.

Signed by

Dr. Satyen Kumar Panda

Date: 26-09-2024 10:58:33  
(डॉ. सत्येन कुमार पंडा)

(Dr. Satyen Kumar Panda)

सलाहकार (गुणवत्ता आश्वासन)

Advisor (QA)

To (Through email):

1. All FSSAI Notified Food Laboratories

Copy for information to (Through email):

1. PS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. CITO FSSAI, New Delhi-for upload on the FSSAI website

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**FDA Bhawan, Kotla Road, New Delhi – 110002**

दिनांक/Dated, सितम्बर, 2024

**आदेश/Order**

In accordance with the powers conferred by the Food Safety and Standards Act, 2006, the Food Authority, under Section 16(3)(b), is authorized to collect, analyze, and summarize scientific and technical data on the incidence and prevalence of biological risks, food contaminants, residue levels of various contaminants, and emerging risks.

2. To fulfill this mandate, FSSAI is exclusively conducting PAN India surveillance programs on food products to gather data for food safety monitoring, risk assessment, identifying hotspots of adulteration, and setting standards. These nationwide surveillance activities are carried out extensively, with samples collected from both the organized and unorganized sectors across all districts in the 36 States/UTs.

3. The testing fee for Pan-India Surveillance regularly being conducted by FSSAI HQ, is hereby reduced by 50% as quoted in the Order No. 12014/01/2020 dated November 3, 2021, and its corrigendum dated January 19, 2023, regarding the testing fee for all food categories.

4. GST on these rates shall be applicable as per the orders of the Central Government, as amended from time to time

5. This issues with the approval of the Competent Authority.

Dr. SATYEN KUMAR PANDA  
Digitally signed by Dr. SATYEN KUMAR PANDA  
Date: 2024.09.11 14:30:10 +05'30'

(डॉ. सत्येन कुमार पंडा)  
(Dr. Satyen Kumar Panda)  
सलाहकार (गुणवत्ता आश्वासन)  
Advisor (QA)

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